## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 470/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES:

Aura Real Estate Pvt. Ltd.

V/s.

Innoventive Ideals & Services (I) Pvt. Ltd.& Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION SIGNATURE Adv-for Operational Creditor Chartine

2) Chaitrika Patki Adv-for ilb Vidhii Partners

Date taken by consent. Adjourned to 20th December 2017 at 2:30 pm.

## ORDER T.C.P. No. 470/I&BP/NCLT/MB/MAH/2017

Ld. Representative of the Petitioner is present.

Adjourned to 20th December, 2017 at 2.30 p.m. 2.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

M.K. Shrawat Member (Judicial)

Dated: 24.11.2017

vkr